

28-3-12

Written on 03-7-12, as requested  
by the applicant(s) counsel

L Bar

3-7-12

Due to Sad Demise of Sri Justice M.A. Khan  
The Case is Adjourned to 11-9-12

L Bar

11-9-12

Written on 30-10-12

L Bar

O.A. No 343/07

✓ 30.10.2012

List revised. Nobody is responding for the applicant.  
It is 1.28 P.M. Sri Rajendra Singh, counsel for the  
respondents is present.

It appears that the applicant has lost interest in  
prosecuting this case. O.A. is accordingly dismissed  
in default and for non-prosecution.

AK  
(Justice Alok K. Singh)  
Member (J)

S.P.S.  
(S.P. Singh)  
Member (A)

Girish/-

OR  
Copy of order  
dated 30-10-12  
Subjnd  
01-11-12